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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	C. PRASANNA VENKATESH	Counsel for Resp 1, 2 & 3	
2.	SANDEEP KUMAR	for HARI SHANKAR MANI	
		Petitioner	

ORDER

Shri Sandeep Kumar, counsel for petitioner present. Shri C Prasanna Venkatesh, counsel for R1 to R3 present and furnished the particulars of R5 to R16 to the counsel for petitioner. Counsel for petitioner is directed to amend the petition and furnish a copy of the same to the other side. He is also directed to serve notice to the proposed R5 to R16 and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. Put up on **30.05.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)